Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1985-86.

(ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited Bombay, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditors General thereon.

#### [Placed in Library. See No. LT-4221/87,]

(2) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

## [Placed in Library, See No, LT-4221/87,]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1985-86.
  - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentionned at (3) above.

#### [Placed in Library, See No, I T-4222/87,]

16.31 brs.

## **ESTIMATES COMMITTEE**

## Action taken Statement

[English]

PROF. MADHU DANDAVATE (Rajapur): I beg to lay on the Table statements (Hindi and English versions) showing action taken by Government on the recomendations contaided in Ch. pter I and final replies in respect of Chapter V of Thirteenth Report of Estimates Committee (Eighth Lok Sabha) on action taken by Government on the recommendations contained in the Seventy-Seventh Report of the Committee (7th Lok Sabha) on the Ministry of Home Affairs—All India Services.

16.311 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDU-LED TRIBES

### Twenty First Report

[English]

SHRI K. D. SULTANPURI (Simla):
I beg to present the Twenty-first Report
(Hindi and English versions) of the committee on the Welfare of Scheduled
Castes and Scheduled Tribes on
the Ministry of Finance (Deptt. of
Economic Affairs—Insurance Division)—
Reservations for, and employment of,
Scheduled Castes and Scheduled Tribes in
Life Insurance Corporation of India.

16.32 hrs.

# COMMITTEE ON SUBORDINATE LEGISLATION

#### Thirteenth Report

[English]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.